Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

<u>Review Petition Nos. 7 to 21 of 2007 in Appeal Nos.</u> <u>180,181,182,183,184,185,187,188,189,191,192,194,195,196</u> and 197 of 2006

Dated : May 3 , 2007 Present: Hon'ble Mr.Justice Anil Dev Singh, Chairperson Hon'ble Mr.H.L. Bajaj, Technical Member Amol Pharmaceuticals Pvt. Ltd. & 14 Ors. V/s.

Rajasthan Electricity Regulatory Commission & Anr. -Respondents

Counsel for the Review Petitioner : Mr. P.N. Bhandari and Ms. Richa Srivastava

<u>ORDER</u>

The impugned judgment is not open to review, as there is no mistake or error apparent on the face of the record. Therefore, the Review Petitions are dismissed.

(H.L. Bajaj) Technical Member (Anil Dev Singh) Chairperson